

राष्ट्रीय कंपनी विधि न्यायालय
 National Company Law Tribunal
 इलाहाबाद न्यायालय इलाहाबाद, यूपी,
 6th Floor, Court No. 10, Sector No. 10, I.I.T.,
 Kanpur, U.P. 208002, India.
 National Company Law Tribunal, Kanpur Bench,
 Court No. 10, Sector No. 10, I.I.T.,
 Kanpur, U.P. 208002, India.

6.4.2017

CP NO 39 of 2017
 Swresh Bishwambharel Sarab & Anr
 VS.

Petitioners

BlackGold Developers Pvt Ltd. & Co.
 Companies Act 2013

Respondents

SECTIONS: 241, 242 and 213 of

S.No.

NAME


DESIGNATION

SIGNATURE

1.

Jyoti Singh
 Kersi Dastoor

Advocates for
 the Petitioners

Jyoti Singh


2.

Shweta Jaydev
 ilb Federal & Rashmikan

Adv for Resp
 no. 2 to 5

Jaydev


ORDER

CP 39/241,242,213/2017/ NCLT/MB/MAH/2017

On withdrawal memo filed by the petitioner counsel for withdrawal of the company petition, the same is hereby dismissed as withdrawn.

Sd/-
 V. NALLASENAPATHY
 Member (Technical)

Sd/-
 B.S.V. PRAKASH KUMAR
 Member (Judicial)